

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6195
ANSWERED ON:14.05.2012
DE NOTIFICATION OF NHS
Venugopal Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether several State Governments want a de-notification of national highways passing through their States;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the roads/highways in the country are properly maintained; and
- (d) if not, the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) Only Governments of Gujarat and Madhya Pradesh have sent proposals for de- notification of National Highways passing through the respective States. The State Government of Gujarat has sent the proposal for de-notifying the few stretches of National Highways Number 58 Extension and National Highways (New Numbers) 947, 360 and 953. The State Government of Madhya Pradesh has sent the proposal to de-notify the stretches of National Highways Numbers 3,7,12,12 Extension, 12A, 59A, 69, 78, 86 and 86 Extension. Primarily they intend to take up the development and maintenance of these roads by them from their own resources.

(c) & (d) The development and maintenance of NHs is a continuous process. Periodic assessments of the conditions of NHs are carried out by the executive agencies for taking up remedial measures taking note of the type and extent of damages. National Highways in the country are kept in traffic worthy condition from time to time within the available resources based upon the assessment of their conditions depending upon traffic density and inter-se priority of works.